

INDIAN SCIENTISTS

819. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware of the news that appeared in a section of Press that Indian Scientists had complained that they were not given any chance to try their skill on some of the major schemes in the country;

(b) whether it is also a fact that they had claimed that they could have executed many of the projects entrusted to foreign experts efficiently and at a lesser cost; and

(c) if the reply to parts (a) and (b) above be in the affirmative, what action has been taken by the Government to utilise their talent?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b). No, Madam.

(c) Does not arise.

MERGER OF GRADE II AND GRADE III OF C.S.S.

820. SHRI G. M. MIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the merger of Grades II and III of Central Secretariat Service and the 10 years' minimum service rule have adversely affected the chances of promotion of the officials on this merged Grade to Grade I of that service;

(b) whether it is also a fact that the direct recruits to Grade III have suffered the most by these changes; and

(c) if the reply to parts (a) and (b) above be in affirmative, what steps will be taken by Government to compensate these officers?

THE DEPUTY MINISTER in THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) to (c)

Under the C.S.S. Scheme a minimum Service of 12 years in Grades II and III, including not less than 4 years' service in Grade II, was required for promotion to Grade I of the Central Secretariat Service. This condition continued to apply even after the merger of Grades II and III of the Service. On decentralisation of the Section Officers' Grade w.e.f. 1st October, 1962 the minimum service required for promotion to Grade I has been reduced to 10 years' service in the grade of Section Officer. It cannot, therefore, be said that the promotion prospects of direct recruits in Section Officers' Grade have been adversely affected by the merger of Grades II and III or by the minimum service now prescribed for promotion to Grade I.

INVOLVEMENT OF A SON OF A HIGH GOVERNMENT OFFICIAL IN A CAR THEFT CASE

821. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to reports in the "Organiser" dated the 30th August and 14th September, in regard to the involvement of a son of a Joint Secretary to the Government of India in a car theft case in New Delhi; and

(b) if so, the facts in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Madam.

(b) The case is under investigation.

DIRECTOR, REGIONAL RESEARCH LABORATORY, JORHAT

822. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to state:

(a) whether the Director of the Regional Research Laboratory at Jorhat has recently been transferred;